

Ministry of Home Affairs in partnership with the States is also implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units (AHTUs) and massive sensitization, awareness and capacity building of Police, Prosecutors, Judicial Officers and other stakeholders through Training of Trainers.

**Sewerage facilities in slums in NCR, Delhi**

1335. SHRI BAISHNAB PARIDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that 60 per cent of the slums in National Capital Region (NCR), Delhi do not have sewerage facilities;
- (b) whether an NGO, DASRA has submitted a gloomy report in the matter;
- (c) what are the gloomy facts about NCR, Delhi that have been revealed in the above report; and
- (d) what action has been taken to address this issue fast?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) to (c) Slums and urban development are State subjects. It is upto States/UTs to assess availability of sewerage and other facilities in slums. The Ministry of Housing and Urban Poverty Alleviation has not received any report indicating that 60 per cent of the slums in National Capital Region (NCR), Delhi do not have sewerage facilities.

(d) In pursuance of the Government's vision of creating a Slum-free India, Rajiv Awas Yojana (RAY) has been launched on 02.06.2011.

Under RAY, Central Assistance will be extended to States/UTs that are willing to assign property rights to slum dwellers and undertake reservation of land/Floor Area Ratio (FAR)/dwelling units for Economically Weaker Sections (EWS) Low Income Groups (LIG), earmark 25 per cent of municipal budget for basic services to the urban poor/slum-dwellers and bring in legislative amendments and policy changes to redress land and affordable housing shortages for the urban poor. Fifty per cent (50%) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing and transit housing for in-situ redevelopment in slums-would be borne by the Centre.

The Phase I of RAY, which is for a period of two years from the date of approval of the scheme, *i.e.* till June 2013, is currently under implementation. This is the preparatory phase of RAY to undertake preparatory activities and pilot projects. Rs. 981.96 Lakh has been released to the Government of NCT of Delhi for undertaking preparatory activities under RAY to conduct slum survey, GIS mapping, preparation of Slum-Free City Plan and undertaking the preparation of pilot projects. So far, no pilot projects under RAY have been received from the Government of NCT of Delhi.

**Houses for economic weaker sections of society under RAY**

1336. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government is proposing to earmark 35 per cent of Rajiv Awas Yojana houses to the benefit of economic weaker sections of the society; and

(b) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) No, Sir. The Government has launched the Scheme of Rajiv Awas Yojana (RAY) with the vision of creating a 'Slum Free India', Under the scheme, Central Assistance will be extended to States that are willing to assign property rights to slum dwellers and undertake reservation of land/ Floor Area Ratio (FAR)/dwelling units for Economically Weaker Sections (EWS)/ Low Income Groups (LIG), earmark 25 per cent of municipal budget for basic services to the urban poor/slum-dwellers and bring in legislative amendments and policy changes to redress land and affordable housing shortages for the urban poor. The Scheme adopts a 'whole city' 'all slums' 'whole slum' approach. All Rajiv Awas Yojana houses under the scheme will cater to the shelter needs of slum dwellers comprising economically weaker sections and urban low income groups.

**Houses under RAY and JNNURM in Surat**

1337. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the migrant labourers of the Surat who are residing in Surat city slum area for more than ten years, have not been able to get